

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 07.01.2019 (Monday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders (Judgment)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2051 of 2018 in Comp. App. (AT) No. 412 of 2018	Oswal Agro Mills Ltd. Vs. Pankaj Oswal & Ors. with	Harpreet	Raghav Sabharwal
2.	Comp. App. (AT) No. 410 of 2018	Oswal Greentech Ltd. Vs. Pankaj Oswal & Ors. with	Amish Tandon	
3.	Comp. App. (AT) No. 411 of 2018	Aruna Oswal Vs. Pankaj Oswal & Ors.	Milan Singh Negi	

For Orders

4.	I.A. No. 21 of 2019 in Comp. App. (AT) (Ins) No. 806 of 2018	Ram Niwas Basia & Ors. Vs. Vijender Sharma, R.P of Global Houseware Ltd.	Rishi Kapoor	
5.	Comp. App. (AT) (Ins) No. 656 of 2018	Kshyama Singh Vs. Simran Kaur & Anr.	Arjun Singh Bhati	Pawan Dubey-R1 Mohtashim Kibriya-RP
6.	Comp. App. (AT) (Ins) No. 804 of 2018	Dilip Chhabria Vs. Minda Capital Pvt. Ltd.	Vardhman Kaushik	G.P. Madaan Ilam Chand Kamboj-IRP
7.	Competition App. (AT) No. 69 of 2018	Hindustan Petroleum Corporation Ltd. Vs. Competition Commission of India & Ors. With	R.P. Kapur	Samar Bansal (R-CCI), Kunal Mehra
8.	Competition App. (AT) No. 70 of 2018	South Asia LPG Company Pvt. Ltd. Vs. Competition Commission of India & Anr.	J. Sagar	Samar Bansal (R-CCI), Kunal Mehra

For Admission (Fresh Cases)

9.	Comp. App. (AT) (Ins) No. 07 of 2019	Ranjit Das & Ors. Vs. MSX Mall Pvt. Ltd.	Abhishek Anand	
10.	Comp. App. (AT) (Ins) No. 08 of 2019	Liberty House Group Pte. Ltd. Vs. ARGL Ltd. & Anr.	Prachi Johri	

11.	Comp. App. (AT) (Ins) No. 10 of 2019 (Delay in refiling)	Sanjeev Memorial Foundation Vs. Kamrup Housing Projects Pvt. Ltd.	Sanjeev Panda	
12.	Comp. App. (AT) (Ins) No. 11 of 2019 (Delay in refiling)	The Dhar Textile Mills Ltd. Vs. Asset Reconstruction Company (India) Ltd.	Pratik Tripathi	
13.	Comp. App. (AT) (Ins) No. 12 of 2019	Jakson Engineers Ltd. Vs. Refex Energy Ltd.	Amar Gupta	
14.	Comp. App. (AT) (Ins) No. 13 of 2019	Yavar Dhala Vs. JM Financial Asset Reconstruction Company Ltd. & Ors.	Sumesh Dhawan	
15.	Comp. App. (AT) (Ins) No. 14 of 2019	Ananya Rai Paper and Allied Products Pvt.Ltd. Vs. Union Bank of India & Ors.	Byrapaneni Suyodhan	
16.	Comp. App. (AT) (Ins) No. 15 of 2019	Ananya Rai Paper and Allied Products Pvt.Ltd. Vs. Union Bank of India & Ors.	Byrapaneni Suyodhan	
17.	Comp. App. (AT) (Ins) No. 17 of 2019	K.Bharathi Vs. Kotak Mahindra Bank Ltd & Ors.	Samir Ali Khan	
18.	Comp. App. (AT) (Ins) No. 18 of 2019	K. Bharathi Vs. Kotak Mahindra Bank Ltd. & 4 Ors.	Samir Ali khan	
19.	Comp. App. (AT) (Ins) No. 19 of 2019	N.S. Rangachari Vs. Consolidated Construction Consortium Ltd.	Ashish Kumar Upadhyay	
20.	Comp. App. (AT) (Ins) No. 20 of 2019	Finquest Financial Solutions Pvt. Ltd. Vs. RTIL Employees Association & Ors.	Siddharth Sharma	
21.	Comp. App. (AT) (Ins) No. 21 of 2019	Rahul Singhwal Vs. Sarvottam Rolling Mills (P) Ltd.	Ramanjit Singh	
22.	Comp. App. (AT) (Ins) No. 22 of 2019 (With Defects)	Gupshup Technology India P. Ltd. Vs. Zopsmart Technology P. Ltd.	Ashok Kriplani	
23.	Comp. App. (AT) (Ins) No. 23 of 2019 (With Defects)	Gupshup Technology India Pvt. Ltd. Vs. Interpid Online Retail Pvt. Ltd.	Jai Sahai	
24.	Comp. App. (AT) (Ins) No. 24 of 2019	Gurdeep Singh Sahni Vs. Rasik Singhania	Vikram Mehta	

	(With Defects)			
25.	Comp. App. (AT) (Ins) No. 25 of 2019 (With Defects)	Amit Tandon Vs. Pramjit Singh Saini & Ors.	Richa Narang	
26.	Comp. App. (AT) (Ins) No. 26 of 2019 (With Defects)	Housing Development Finance Corporation Ltd. Vs. RHC Holding Pvt. Ltd.	Amrita Singh	
27.	Comp. App. (AT) (Ins) No. 27 of 2019 (With Defects)	E. Sivanandam & 23 Ors. Vs. Sarang S. Kale & 3 Ors.	Siddhant Buxy	
28.	Comp. App. (AT) (Ins) No. 28 of 2019 (With Defects)	Gouri Prasad Goenka Vs. Punjab National Bank & Anr.	Pramod B. Agarwala	
29.	Comp. App. (AT) (Ins) No. 29 of 2019	Capri Global Capital Ltd. Vs. Value Infracon India Pvt. Ltd.	Kunal Godhwani	
30.	Comp. App. (AT) (Ins) No. 30 of 2019 (With Defects)	Ludhiyana Scrips Pvt. Ltd. Vs. K.C. Land & Finance Ltd.	Rajansh Thukral	
31.	Comp. App. (AT) No. 04 of 2019	MEL Wind Mills Pvt Ltd Vs. Mineral Enterprises Ltd & Anr	Ashok Mathur	
32.	Comp. App. (AT) No. 05 of 2019	MEL Properties Pvt Ltd. Vs. Mineral Enterprises Ltd & Anr.	Ashok Mathur	
33.	Comp. App. (AT) No. 06 of 2019	Mineral Enterprises Ltd. Vs. MEL Windmills Pvt. Ltd. & Anr.	R. Sudhinder	
34.	Comp. App. (AT) No. 07 of 2019 (With Defects)	The Regional Director (Eastern Region), MCA Vs. Camden Industries Ltd. & Ors.	Debasish Bandopadhyay	
35.	Comp. App. (AT) No. 08 of 2019 (With Defects)	Dhan Share Trading Ltd. Vs. Registrar of Companies, Mumbai	Vinay Shukla	
36.	Comp. App. (AT) No. 09 of 2019 (With Defects)	Esquire Electronics Ins. & Anr. Vs. Netherlands India Communications Enterprises Ltd.	Yogesh K. Jagia	
37.	Competition. App. (AT) No. 05 of 2019	Shree Kamrej Vibhag Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors.	Bhushan V.Mahadik	

38.	Competition. App. (AT) No. 06 of 2019	Sahakari Khand Udoyg Mandal Ltd. Vs. Competition Commission of India & Ors.	Bhushan V.Mahadik	
39.	Competition. App. (AT) No. 07 of 2019	Shree Ganesh Khand Udoyg Sahakari Mandli Ltd. Vs. Competition Commission of India & Ors.	Bhushan V.Mahadik	
40.	Competition. App. (AT) No. 08 of 2019	Shree Mahuva Pradesh Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors.	Bhushan V.Mahadik	

For Admission (After Notice)

41.	Comp. App. (AT) (Ins) No. 368 of 2018	Eastern Ranges Flat Owners Welfare Association Pune Vs. Phadnis Properties Ltd. & Ors.	Rukhmini Bobde	
42.	Comp. App (AT) (Ins) No. 554 of 2018	Universal Woollen Mills Vs. Winsome Yarns Ltd.	Hemant Kothari	Pulkit Deora
43.	Comp. App (AT) (Ins) No. 559 of 2018	Sales Tax Department State of Maharashtra Vs Phoenix Erectors Pvt Ltd and Ors With	Prashant S.Kenjale	Sameer Abhyankar
44.	Comp. App. (AT) (Ins) No. 759 of 2018	Sales Tax Department, State of Maharashtra Vs. Parte Casters Pvt. Ltd. & Ors.	Prashant S. Kenjale	
45.	Comp. App (AT) (Ins) No. 628 of 2018	Shekhar Resorts Ltd. Vs. Oriental Bank of Commerce &Anr.	K.G. Verma	Tushar Tyagi A- RP
46.	Comp. App. (AT) (Ins) No. 640 of 2018	Gutupalli Srinivasa Rao & Anr. Vs. Supraja Textiles Pvt. Ltd. &Anr.	V.V.L.N. Sastry	A.S. Sathish Kumar
47.	Comp. App. (AT) (Ins) No. 671 of 2018	Pr. Commissioner of Income Tax (Central)-3, Mumbai Vs. Raj Oil Mills Ltd. & Ors.	Asheesh Jain	Aditya Narayan- R1
48.	Comp. App. (AT) (Ins) No. 696 of 2018	Hemanth Meka Rao Vs. Asset Reconstruction Company (India) Ltd. (ARCIL) & Anr.	Rajeev K. Pandey	Navneet Gupta (R- 1)
49.	Comp. App. (AT) (Ins) No. 709 of 2018	PTC India Financial Services Ltd Vs ICOMM Tele Ltd & Anr	Stuti Vatsa	Satendra K. Lai-R1 C.S. Chuhaan-R2

50.	Comp. App. (AT) (Ins) No. 712 of 2018	Maithan Alloys Ltd. Vs Anish Niranjan Nanavaty & Ors. With	Rahul Ray	Sumesh Dhawan-RP-R1) Aman Varma-(R2 &3), Ankit Jain(R-4)
51.	Comp. App. (AT) (Ins) No. 744 of 2018	Daimler Financial Services India Pvt. Ltd. Vs. Cosmic Ferro Alloys Ltd. & Ors.	Deepika Kumari	Dhruv Dewan-R2
52.	Competition. App. (AT) No. 86 of 2018	Balrampur Chini Mills Ltd Vs. CCI & Ors With	Gautam Shahi	Navdeep Singh Suhag-CCI
53.	Competition App. (AT) No. 91 of 2018	Bajaj Hindustan Sugar Ltd. Vs. Ester India Chemicals Ltd. & Ors. With	Naveen Chawla	Saurabh Mishra-CCI
54.	Competition. App. (AT) No. 92 of 2018	Mawana Sugars Ltd. Vs. Competition Commission of India & Anr. With	P.L. Bhalla	
55.	Competition. App. (AT)No. 97 of 2018	Triveni Engineering & Industries Ltd Vs. Ester India Chemicals Ltd & Anr. With	Rishi Agrawala	
56.	Competition App. (AT) No. 100 of 2018	The Avadh Sugar & Energy Ltd. Vs. Competition Commission of India & Ors. with	Pankaj Bhagat	Sanyat Lodha
57.	Competition App. (AT) No. 101 of 2018	Sir Shadi Lal Enterprises Vs. Ester India Chemicals Ltd. & Ors. with	Anil Kumar Mishra	Sanyat Lodha
58.	Competition App. (AT) No. 102 of 2018	KM Sugar Mills Ltd. Vs. Competition Commission of India & Anr. With	Pankaj Bhagat	Sanyat Lodha
59.	Competition App. (AT) No. 104 of 2018	The Seksaria Biswan Sugar Factory Ltd. Vs. Competition Commission of India & Anr.	Pankaj Bhagat	Navdeep Singh Suhag-R1
60.	Competition. App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors With	Ravisekhar Nair	Avinash Sharma

61.	Competition. App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors With	Ravisekhar Nair	Avinash Sharma
62.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Avinash Sharma
63.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma
64.	Competition App. (AT) No. 93 of 2018	Dalmia Bharat Sugar & Industries Ltd. Vs. Competition Commission of India & Anr.	M.M. Sharma	Sanyat Lodha-R1
65.	Competition App. (AT) No. 94 of 2018	Uttam Sugar Mills Ltd. Vs. Competition Commission of India & Ors.	Sanjeev Kumar Singh	Sanyat Lodha (R-1)
66.	Competition App. (AT) No. 103 of 2018	Indian Sugar Mills Association Vs. Competition Commission of India & Ors.	Sindoorra VNL	Sanyat Lodha (R1)
67.	Contempt Case (AT) No. 15 of 2018 in Comp. App. (AT) No. 260 of 2018	Vikram Kapur & Ors. Vs. Girish kapur & Ors. With	Manisha Chaudhary	Saumya Gupta
68.	Contempt Case (AT) No. 17 of 2018 in Comp. App. (AT) No. 260 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	Saumya Gupta	Manisha Chaudhary
69.	Contempt Case (AT) No. 18 of 2018 in Comp. App. (AT) No. 261 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	Saumya Gupta	Manisha Chaudhary
70.	Contempt Case (AT) No. 19 of 2018 in Comp. App. (AT) No. 262 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Manisha Chaudhary

For Hearing

71.	Comp. App. (AT) (Ins) No. 512 of 2018	Paramjit Gandhi Vs. Amit Kumar Malik & Anr.	Satish Rai	Vivek Malik
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For Hearing (Part Heard)

72.	Comp. App. (AT) (Ins) No. 699 of 2018	RMS Employees Welfare Trust Vs. Anil Goel	CS Sanyam Goel	
73.	Competition Appeal (AT) No. 12 of 2018	Karam Chand Thapar & Bros. (Coal Sales) Ltd. Vs. CCI & Ors. With	Sameer Parekh, Neelambara Sandeepan	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
74.	Competition Appeal (AT) No. 13 of 2018	Naresh Kumar & Co. Pvt. Ltd. Vs. CCI & Ors. With	Nitin Nair	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
75.	Competition Appeal (AT) No. 14 of 2018	Nair Coal Services Pvt. Ltd. Vs. CCI & Ors.	Ankita Chaudhary Rathi	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
76.	Comp. App. (AT) (Ins) No. 330 of 2018	Modset & Parson International Pvt. Ltd. Vs. Prakash K. Pandya	Shiv Kumar	Prakash K. Pandya- R.P.

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By Order
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Registrar